

## LOK SABHA DEBATES

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### LOK SABHA

Monday, April 4, 1960/Chaitra 15,  
1882 (Saka)

—  
The Lok Sabha met at Eleven of the  
Clock.

[MR. DEPUTY-SPEAKER in the Chair]

#### ORAL ANSWERS TO QUESTIONS

##### Tibetan Refugees

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\*1267. { Shri P. G. Deb:  
Shri Assar:  
Shri Arjun Singh Bhaduria:  
Shri Vajpayee:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that five Tibetan refugees are reported to have died while in transit by rail from Missamari camp to Pathankot on the way to Dharamsala;

(b) whether it is also a fact that thirty other Tibetans have been found missing at the end of the journey; and

(c) if so, the details of the incident?

The Parliamentary Secretary to the Minister of External Affairs (Shri J. N. Hazarika): (a) Four infants died during the train journey from Missamari to Pathankot. They had been in a poor state of health on arrival from Tibet.

(b) and (c). No. All the refugee passengers have been accounted for. Nine refugees had run away from the Missamari Station before the train left but subsequently they returned to the Missamari Camp.

73 (A) L.S.—1.

Shri P. G. Deb: May I know how many Tibetan refugees have been given permission so far to visit religious places in India?

Mr. Deputy-Speaker: What has that to do with this?

Shri Vajpayee: May I know if any medical arrangements were made on the train carrying the refugees to Dharamsala?

Shri J. N. Hazarika: At every junction and important station, qualified railway doctors attended the passengers of the train on requisition by the Camp Commander.

Shri Braj Raj Singh: May I know whether it was ascertained why nine of the refugees ran away from the Missamari camp, and why it was that they returned later?

Shri J. N. Hazarika: The reason is not known as yet, but they have come back to the camp.

Shri Hem Barua: May I know whether it is a fact that the refugees in the Missamari camp do not want to leave it for work in other places, and that is the reason why these nine refugees returned?

Mr. Deputy-Speaker: He does not know what the reason was. How can he confirm or deny it?

Shri Hem Barua: But that is a fact; they were sent to work and they have come back.

Mr. Deputy-Speaker: The hon. Member wants to give some information. That has been received by the hon. Minister.

Shri Vajpayee: Is it a fact that no interpreter accompanied the refugees on the train.

Shri J. N. Hazarika: Notice.

**Mr. Deputy-Speaker:** This has nothing to do with the death or the flight of the refugees.

**Shri Vajpayee:** May I make a submission? As there was no interpreter on the train, they could not inform the railway authorities that some of their friends were seriously ill. It was for the Government to make arrangements for the interpreters.

**Mr. Deputy-Speaker:** What has that to do with this particular question?

**Shri J. N. Hazarika:** No medical help was asked in respect of the sick children.

**Mr. Deputy-Speaker:** He is not asking for medical help, now he is asking for interpreters, whether interpreters accompanied that party.

**Shri J. N. Hazarika:** They must have been there.

**Shri Hem Barua:** May I know whether the refugees that were sent from the Missamari camp to Pathankot were sent for medical check-up before they were asked to undertake the journey?

**Mr. Deputy-Speaker:** They were not being sent for military operations.

**Dr. Ram Subhag Singh:** May I know the number of refugees who have been taken to Dharamsala from Missamari, and whether the facilities for providing work to them have been arranged?

**Shri J. N. Hazarika:** Seven hundred and fifty-four refugees were brought by the train to Pathankot.

**Dr. Ram Subhag Singh:** He has not answered the latter part of the question, whether facilities for providing work to them have been arranged.

**Shri J. N. Hazarika:** Yes, it was arranged in consultation with the Home Ministry.

### Kashmir in U.N. Maps

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\*1268. { **Shri Ram Krishan Gupta**  
**Shri Pangarkar:**  
**Shri H. N. Mukerjee:**  
**Shri Prabhat Kar:**

Will the **Prime Minister** be pleased to refer to the reply given to **Sta Question No. 254** on the **24th November, 1959** and state:

(a) whether Government received reply from the **United Nations Secretariat** regarding wrong delineation of Kashmir's position on the **United Nations Map**;

(b) if so, the nature of the reply received?

**The Parliamentary Secretary to Minister of External Affairs (Sadath Ali Khan):** (a) and (b). Sir. We are still awaiting a reply from the **United Nations Secretariat** to letter of **17th December 1958**.

**Shri Ram Krishan Gupta:** May I know whether Government examined these maps; if so, how they differ from our maps?

**Shri Sadath Ali Khan:** This is an old question. We do not agree to these maps that have been published by the **UN**.

**Shri Ram Krishan Gupta:** We would like to know what difference there is between our maps and these maps.

**Shri Sadath Ali Khan:** They excluded **Jammu and Kashmir** territory from India, that is the difference. In our maps, it forms a part of **India**.

**Shri A. M. Tariq:** Is it true according to various resolutions of the **UN**, they cannot describe **Jammu and Kashmir** as a non-Indian territory if so, may I know why they have excluded **Jammu and Kashmir** in their maps of **UN** from **India**?

**Shri Sadath Ali Khan:** It is a matter of fact. The hon. Member is correct. If I say so, none of the **Security Council** resolutions which **India and Pakistan** have accepted, namely the **Security Council**